

नृपेन्द्र मिश्र

**Nripendra Misra**

अध्यक्ष/Chairman

भारतीय दूरसंचार विनियामक प्राधिकरण

Telecom Regulatory Authority of India



D.O.No.: LA :5-15/2008-Legal  
November 12, 2008

Dear Madam

Kindly refer to DO no. 9/32/2007-BP&L dated December 27, 2007 seeking TRAI's recommendations on the matter of allowing certain entities including State Governments, urban and local bodies, 3-tier Panchayati Raj bodies, publicly funded bodies, political bodies and religious bodies to enter into Broadcasting activities which may include starting of broadcast channels or entering into distribution platforms such as cable services, DTH etc.

2. The Authority is privileged to forward its recommendations on the subject titled "Issues relating to entry of certain entities into Broadcasting and Distribution activities" on the occasion of the National Public Service Broadcasting Day. A copy of press release issued on the subject is also enclosed.

3. I hope that these recommendations will ensure that the broadcasting medium is used for advancing the larger public interest and for greater realization of the common man's right to be informed fully and fairly on all matters touching upon his life.

4. As per usual practice, these recommendations alongwith a copy of this letter is also made available on TRAI's website [www.traigov.in](http://www.traigov.in).

with best wishes

Yours sincerely,

(Nripendra Misra)

Encl. As above

**Smt. Sushma Singh, I.A.S.**

Secretary,

Ministry of Information & Broadcasting

R. No. 655, 'A' Wing,

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New Delhi- 110 001.